

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/246(KB)2017
IA(COMPANIES.ACT)/59(KB)2024, COMP.APPL/390(KB)2017,
IVN.P/13(KB)2023, COMP.APPL/389(KB)2017,
COMP.APPL/527(KB)2018, COMP.APPL/312(KB)2017,
COMP.APPL/537(KB)2018, COMP.APPL/474(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	GANESH PRASHAD YADAV & ANR. VS CONTAI BUS SYNDICATE PVT LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Applicant
Mr. Udit Agarwal, Adv.]

Ms. Rituparna Saha, Adv] For the Petitioners in
] IA(COMPANIES.ACT)/78(KB)2024.

Mr. Arani Guha, Adv.] As Administrator of the Company

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **15.07.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**